

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †3179
ANSWERED ON 08.08.2023**

Promotion of Sports in Rural Areas

†3179. SHRI R.K. SINGH PATEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether a rural sports programme has been launched to promote sports in the rural areas of the country and find out the hidden talents present there and use their talents in competitions;**
- (b) if so, the details thereof;**
- (c) the amount allocated and spent under the said programme during each of the last five years and the current year, sports and State/UT-wise particularly in Uttar Pradesh;**
- (d) whether the Government has any mechanism in place to monitor the progress made under the said programme; and**
- (e) if so, the details thereof along with the extent to which the said programme has been successful?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (c) Yes, Sir. The Khelo India Programme was started in the country to promote sports in the rural areas of the country and find out the hidden talents present there and use their talents in competitions. Funds are allocated and released Scheme-wise, not State-wise or Discipline-wise in this Ministry. Details of funds allocated and expenditure incurred under the Khelo India Scheme during the last five years and the current year are as under:

(in ₹ crore)

S. No.	Financial Year	Funds allocated	Expenditure incurred (as on 30.06.2023)
1	2018-19	375.09	342.24
2	2019-20	578.00	575.52
3	2020-21	328.77	338.06
4	2021-22	869.00	764.29
5	2022-23	600.00	596.39
6	2023-24	1000.00	62.40

(d) and (e) Yes, Sir. Under the Khelo India Scheme there is provision of monitoring of the scheme through the National Level Executive Committee (NLEC). The NLEC is chaired by Secretary, Department of Sports, to establish a central evaluation and monitoring system. In addition, there is also a provision of Project Monitoring Committee to monitor the progress of sports infrastructure projects sanctioned in each State/UT. Further, there is also a dedicated Union Territory (UT) level Monitoring Committee for projects sanctioned in UTs. The UT level Monitoring Committee is chaired by Secretary, Department of Sports, Ministry of Youth Affairs and Sports.
